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SLP(C)No. 11067 OF 2003
ITEM No.26

Court No. 3

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.11067/2003

(From the judgement and order dated 05/02/2003 in CWP 3709/02
of The HIGH COURT OF DELHI AT N. DELHI)

SUKHNANDAN SWAROOP @ S.N. PREMI

Petitioner (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

(With prayer for interim relief)

(With Appln(s). for permission to place addl. documents on record)

Date : 30/06/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE BRIJESH KUMAR
(VACATION BENCH)

For Petitioner (s)Mr. A.B. Saharya, Sr.Adv.
Mr. V.B. Saharya, Adv.
Mr. Mahipal Singh, Adv.
Mr. Ashiesh Kumar,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

The special leave petition is dismissed.

(N. Annapurna)
Court Master

(Radha R. Bhatia)
Court Master